

W.P.(C) No. 25701 of 2020

02. 15.10.2020

Mr. Pitambar Acharya, Sr. Advocate : for petitioner
Mr. D. Mohanty, Addl. Govt. Advocate : for State-OPs

ORDER

Heard learned counsel for the parties by Video Conferencing mode.

List this matter on 02.11.2020 along with W.P.(C) No. 23988 of 2019.

(Dr. B.R. Sarangi)
Judge

(Mohammad Rafiq)
Chief Justice

A.Dash